

DIVISION BENCH

ITEM NO. 109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 29/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	M/S HI-TECH STEEL SERVICES LTD V/S CONTEXUS RESOURCE MANAGEMENT PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Jatin Kumar alongwith Sh. Abhinav Gaur, Advs.

: For the Operational Creditor/Petitioner

Respondent

: Ex-parte v.o.d. 18/05/2022

ORDER

A date is requested by the learned counsel for the petitioner/operational creditor. Respondent has already been set ex-parte v.o.d. 18.05.2022.

Let the matter be listed on 22nd December, 2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

07th December, 2022

*Priya Agarwal
(Stenographer)*